

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

SUB: DISTRICT AND SESSIONS JUDGES - Incharge arrangements to the newly sanctioned eight (8) Special Courts in the cadre of District Judge in the Districts of Chittoor, East Godavari, Guntur, Krishna, SPS Nellore, Prakasam, Visakhapatnam and West Godavari for the purposes of providing a speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), from the date of inauguration of the said Court - Orders - Issued.

- READ: 1. Order dated 25.07.2019 in SUO MOTU Writ Petition (Criminal) No.1/2019 of the Hon'ble Supreme Court of India,
2. G.O.Ms.No.121, dated 26.09.2019 from the Government of Andhra Pradesh

ORDER ROC.NO.734/2019-B.SPL., DATED:01.10.2019

As per directions of the Hon'ble Supreme Court of India and on the recommendation made by the High Court the Government of Andhra Pradesh issued orders vide G.O. 2nd read above, sanction of eight (8) Special Courts in the cadre of District Judge in the Districts of Chittoor, East Godavari, Guntur, Krishna, SPS Nellore, Prakasam, Visakhapatnam and West Godavari for the purposes of providing a speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act).

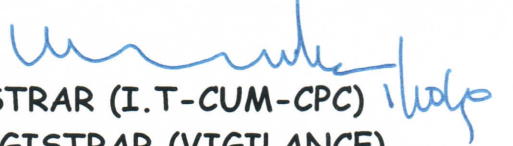
In view of the above, the High Court made the following incharge arrangements:-

The Officers mentioned in column number 3 of the table below shall take charge of the newly sanctioned Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), mentioned in column number 2, in consultation with the concerned Prl. District and Sessions Judges and after assumption of charge they shall be in full additional charge of those posts until further orders.

SL. NO	NAME OF THE NEWLY SANCTIONED COURT	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Chittoor.	Prl. District and Sessions Judge, Chittoor.

2.	Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), East Godavari at Kakinada.	III Addl. District and Sessions Judge, Kakinada.
3.	Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Guntur.	I Addl. District and Sessions Judge, Guntur.
4.	Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Krishna at Vijayawada.	Judge, Mahila Court-cum-V Addl. District and Sessions Judge, Vijayawada.
5.	Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Nellore.	I Addl. District and Sessions Judge, Nellore.
6.	Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Prakasam at Ongole.	I Addl. District and Sessions Judge, Prakasam at Ongole.
7.	Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Visakhapatnam.	Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Visakhapatnam.

8.	Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), West Godavari at Eluru.	I Addl. District and Sessions Judge, West Godavari at Eluru.
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REGISTRAR (I.T-CUM-CPC) *Judge*
FAC REGISTRAR (VIGILANCE)

To

1. The Incharge officers concerned.
2. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Chittoor, East Godavari at Rajamahendravaram, Guntur, Krishna at Machilipatnam, SPS Nellore, Prakasam at Ongole, Visakhapatnam and West Godavari at Eluru.
3. **THE I ADDL. DISTRICT AND SESSIONS JUDGES:**
Chittoor, East Godavari at Rajamahendravaram, Guntur, Krishna at Machilipatnam, SPS Nellore, Prakasam at Ongole, Visakhapatnam and West Godavari at Eluru.
4. The Special Court for speedy trial of Offences under the Protection of Children from Sexual Offences Act, 2012 at **Chittoor, East Godavari at Kakinada, Guntur, Krishna at Vijayawada, SPS Nellore, Prakasam at Ongole, Visakhapatnam and West Godavari at Eluru.**
5. **THE DISTRICT TREASURY OFFICERS:**
Chittoor, Kakinada, Guntur, Machilipatnam, Nellore, Ongole, Visakhapatnam and Eluru.